

THE OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI

ORDER

Sub: Advisory for isolation / self quarantine:

This Office has been informed that Sh. Yogesh Shandilya (Ahlmad) and Sh. Rahul (Asst. Ahlmad) in the court of Sh. Praveen Singh, Ld ASJ-03, Patiala House Courts, New Delhi has been tested Corona / Covid-19 Positive on 05.04.2021.

The said officials are allowed quarantine/Isolation for 14 days w.e.f 05.04.2021 in accordance with the protocol/ guidelines issued by the Government of India / Government of NCT of Delhi and is directed to take all necessary precautions as per the advisory / guidelines of the competent authorities and submit his Corona Test Report immediately after completing the said quarantine period.

Further, It is stated that they both came into primary contact with Sh. Praveen Singh, Ld. ASJ-03, PHC, NDD and the other staff of the court namely Ms. Sonia (P.A), Ms. Pallavi Kumari (Dak Peon), Sh. Pawan Sharma (Naib court), Sh. Ravinder Hooda (Naib court) and Sh. Anil Kumar (Naib court).

Therefore, it is unanimously resolved that Sh. Praveen Singh, Ld. ASJ-03, PHC, NDD, Ms. Sonia (P.A) and Ms. Pallavi Kumari (Dak Peon) allowed quarantine/Isolation for 05 days from the date of their last contact i.e 05.04.2021 with the corona positive person in accordance with the protocol/ guidelines issued by the Government of India/ Government of NCT of Delhi.

This order is being issued on the recommendations of the Corona Virus Crisis Management Committee of PHC, New Delhi and with the approval of the Ld. Principal District & Sessions Judge, PHC, New Delhi.


PREETI PAREWA
Administrative Civil Judge
Patiala House Courts, New Delhi